

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

NGT/PB/843/Admin/2024/526

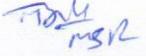
November, 2024

**OFFICE ORDER**

Consequent upon his selection and subsequent joining in NGT, Sh. Raj Tilak is appointed as Deputy Controller of Accounts at National Green Tribunal, Principal Bench, New Delhi, on deputation basis, initially for a period of one year w.e.f. 28.11.2024. The pay allowances, perks and privileges as permissible to Sh. Raj Tilak would be admissible to him in the National Green Tribunal, as per the option exercised by him, as per the relevant Rules.

The terms & conditions for the deputation of Sh. Raj Tilak will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.

  
(S. Vineeta)  
Registrar General  


To,

Sh. Raj Tilak,  
Deputy Controller of Accounts  
NGT, PB, New Delhi

Copy to:

1. The Economic,Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
2. Director Education, Govt of GNCTD, Room No.-12, Old Secretariat, New Delhi-110054
3. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
4. DDO, NGT (PB), New Delhi
5. PS to Hon'ble Chairperson.
6. PS/PA to Hon'ble Judicial & Hon'ble Expert Member.
7. PA to Registrar General, NGT (PB), New Delhi
8. RTI Cell, NGT (PB), New Delhi
9. Computer Section for updation on NGT website
10. Guard file (Admin)

(S. Vineeta)  
Registrar General